

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal.No.588/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Magic Minds Entertainment Pvt.Ltd.-Vs- ROC,WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.

AVIJIT GHOSHAL  
ADVOCATE

Petitioner

Amit Ghoshal  
08/1/18

ORDER

Ld. Counsel for the appellant is present.

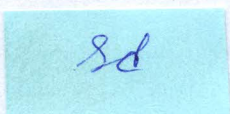
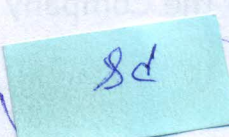
It appears from the record that ROC report is awaited. Ld. Counsel for the appellant has stated that notice has already been served on the Central Government and ROC. Let reminder be issued to the Central Government through Regional Director, Eastern Region, Ministry of Corporate Affairs and the Registrar of Companies, West Bengal for submissions of detail paragraphwise reply within 15 days from the date of receipt of this order.

Appellant is directed to file affidavit of service within 3 days from today.

List it on 06/03/2018.



Let urgent certified copy of this order be issued to the appellant, if applied for, upon compliance of all requisite formalities.

	(Jinan K.R.) Member (J)		(V.P.Singh) Member (J)
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